

(2021) 01 TP CK 0074

Tripura High Court

Case No: Criminal Appeal From Jail No. 40 Of 2020

Mongchajai Mog Alias

Mongcha Mog

APPELLANT

Vs

State Of Tripura

RESPONDENT

Date of Decision: Jan. 27, 2021

Acts Referred:

Indian Penal Code, 1860 " Section 300, 302, 303, 304#Code Of Criminal Procedure, 1973
" Section 313#Evidence Act, 1872 " Section 6

Citation: (2021) 01 TP CK 0074

Hon'ble Judges: Akil Kureshi, CJ; Arindam Lodh, J

Bench: Division Bench

Advocate: Nepal Majumder, Samrat Ghosh

Final Decision: Disposed Of

Judgement